# RAJYA SABHA

in view of the Government of India's decision conveyed to all the State Governments/UT Administrations on 17.05.1994 that no new Special Cells are to be set up. They were also advised that they would have to meet 20% of the expenses in case they propose to set up Special Employment Exchanges. In their reply dated 15.03.2000, the State Government stated that they have a proposal to set up Special Employment Exchanges at Ranch! and Dumka at a cost of Rs. 6.56 lakhs and that they would meet their share of 20%. They further stated that a proposal would be sent after approval by the State Government No such proposal has been received so far. The State Government has been reminded on 11.04.2000 and 19.07.2000.

### **Review of Status of Visakhapatnam Steel Plant**

## \*5. SHRI N.R. DASARI:

# SHRI GAYA SINGH:

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that a new Committee has been constituted comprising representatives from the Centre and the State to review the Visakhapatnam Steel Plant's status;

(b) if so, the details thereof;

(c) whether it is also a fact that Government have been holding talks with Tatas and Ispat Group of the Mittals for privatisation of this plant; and

(d) if so, the details of the discussions held and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORETRIPATHY): (a) and (c)No, Sir.

(b) and (d) Do not arise.

### Safety and security of Gas pipline passing through Pakistan

\*6. DR. ALLADI P. RAJKUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India proposed to buy Iranian Gas through pipeline passing through Pak territory;

(b) if so, the details of guarantee offered for safety and security of the gas pipeline; and